

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 11.06.2021 OF THE HON'BLE  
NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF ORIGINAL APPLICATION NO. 21 of 2021  
(Nirmala Baburao Surapaneni VS UNION OF INDIA & ORS)

**1. BACKGROUND**

Applicant Nirmala Baburao Surapaneni filed an application against location of a building project developing by M/s Raviraj Creative Associates Developers at Pune.

The Applicant has filed an Application before the Hon'ble National Green Tribunal, Western Zone Bench, Pune vide Original Application No. 21/2021, titled Nirmala Baburao Surapaneni Vs Union of India & Ors. The Hon'ble Tribunal has issued an Order, dated 11.06.2021, and directed vide Para 3 of the Order that "A joint committee of (i) District Magistrate, Pune),(ii) Department of Drainage, Gov.Of Maharashtra, (iii) State Environment Impact Assessment Authority (SEIAA), (iv) PMC may verify the factual position and furnish a report to this Tribunal.

In compliance with aforesaid Order, dated 11.06.2021, of the Hon'ble NGT, the Committee was constituted, comprising the following members:

- 1) Shri Pankaj Joshi, Member – SEIAA
- 2) Shri Rajesh Shinde, Dy Engineer, Construction,PMC Pune
- 3) Shri Vinayak Shinde, Dy Engineer, Drainage, PMC Pune
- 4) Shri Sanjay Barai, ADTP, SRA Pune
- 5) Adv Vinaya Pullivar, Law officer, SRA Pune
- 6) Shri Ajay Gengane, Residential Nayab Tahsildar Haveli, - representing the District Magistrate, Pune
- 7) Shri Satywan Landge, Circle Officer, Kalas, Pune
- 8) Shri Sandip Shinde, Talathi, Kharadi,Haveli, Pune
- 9) Smt.Shradhha Kathvate, Junior Engineer, Zonal Office,Nagar Road, PMC, Pune

The above mentioned Committee has carried out a site visit on date 22/12/2021 of the project namely M/s Raviraj Creative Associates at Survey no.203/2 -AViman Nagar Lohgaon Pune . The project falls in the jurisdiction of PMC. Representative from M/s Raviraj Creative Associates was present during the Joint Committee's visit,

The Joint Committee during its visit on 22/12/2021 has instructed to various authorities such as SRA, PMC, Drainage Dept., Dept of Land records and PP to submit the requisite information relevant to respective department. Project Proponent was also directed to submit clarifications on the grievances raised by the applicant.

**Present Status**

1. It has been observed that behind the said scheme rain storm water drain/Nallah run from south to north .
2. Prima facie it has been observed that the wall compound comprising SRA scheme has adjacent to the boundary of the Nallah.
3. The said Nallah cannot be observed due to the debris of the SRA scheme on the northern site.

4. It has been observed that the said Nallah passes through the S. No.203/1 and 203/2. The SRA project is going on in S. No. 203/02. The status of the Nallah will be clear after the exact demarcation of the boundaries of both S. Nos.
5. The committee members has decided to demarcate the boundaries of both S. Nos. And then after to draw the logical conclusion after consulting together.

Hence for completion of total report as per grievances needs one month. In view of above it is submitted before Hon'ble NGT (WZ) with due request to grant additional time for submission of complete reply of the Joint Committee.

Submitted.

- 1) Shri Pankaj Joshi, Member – SEIAA
- 2) Shri Rajesh Shinde, Dy Engineer, Construction, PMC Pune
- 3) Shri Vinayak Shinde, Dy Engineer, Drainage, PMC Pune
- 4) Shri Sanjay Barai, ADTP, SRA Pune
- 5) Adv Vinaya Pullivar, Law officer, SRA Pune
- 6) Shri Ajay Gengane, Residential Nayab Tahsildar Haveli, - representing the District Magistrate, Pune 
- 7) Shri Satywan Landge, Circle Officer, Kalas, Pune
- 8) Shri Sandip Shinde, Talathi, Kharadi, Haveli, Pune
- 9) Smt. Shradhha Kathvate, Junior Engineer, Zonal Office, Nagar Road, PMC, Pune

Dated: 06/01/2022.



Vijaykumar B Chobe

Apar Tahsildar Haveli